## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

	PRESENT: SHRI. K. ANANTE	IA PADMANABHA SWAMY, MEMBI	ER – JUDICIAL				
APPLICATION NUMBER  PETITION NUMBER  NAME OF THE PETITIONER(S)  NAME OF THE RESPONDENT(S)  UNDER SECTION		:					
		: CP/9/2017  : S. BALASUBRAMANIAN + 14  : ARUNA THEATRES & ENTERPRISES PVT LTD  : 241/242 of companies act 2016					
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
						REPRESENTATION BY WHOM	
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2.	COMASHANKA	+12 Cenny for R186	@:/				
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## **ORDER**

Shri K S Viswanathan, counsel for petitioner present. Shri C Umashankar, counsel for R1 & R4, Counsel for R2, Shri P Sethu, counsel for R3, Shri R Rajesh, counsel for R5, Ms Deepa Mariappan, counsel for R6 and counsel for R7 are present. Counsel for petitioner sought time for filing a memo quoting a price to sell their shares for their exit. He is directed to file the memo within a week and furnish copy of the same to the other side for their reply by the next date of hearing. Time extended at request. Put up on <u>05.07.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)

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